

12



OA-179/2025/EZ

NGT Kolkata <pgngtkolkata@gmail.com>

**Fwd: शिकायत के सम्बन्ध में आवेदन**

1 message

Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Thu, Jun 5, 2025 at 3:31 PM

==== Forwarded message =====  
From: Mangar Mahto <mahtomangar8@gmail.com>  
To: <registrarngt-kolkata@gov.in>  
Date: Thu, 05 Jun 2025 15:22:01 +0530  
Subject: Fwd: शिकायत के सम्बन्ध में आवेदन  
==== Forwarded message =====

----- Forwarded message -----  
From: **Mangar Mahto** <mahtomangar8@gmail.com>  
Date: Wed, 16 Apr, 2025, 9:27 am  
Subject: शिकायत के सम्बन्ध में आवेदन  
To: <publicgrievance-ngt@gov.in>

सेवा में  
अध्यक्ष महोदय  
राष्ट्रीय हरित न्यायाधिकरण  
महोदय,  
मैं अपनी शिकायत को लिखित रूप से संलग्न कर रहा हूँ साथ ही आनलाईन शिकायत की कापी भी संलग्न कर रहा हूँ मुझे आनलाईन या इस विभाग में शिकायत कैसे की जाती है इसकी जानकारी नहीं है मैं आवेदन शुल्क जो आनलाईन जमा किया हूँ उसकी कापी भी संलग्न कर रहा हूँ मुझे आगे का मार्गदर्शन देते हुए मेरी शिकायत को सबमिट किया जाय

mangar001.pdf  
1690K

सेवा में ,

राष्ट्रीय हरित न्यायाधिकरण

विषय :- कोयला मंत्रालय के कोल इण्डिया की अनुषंगी इकाई सि०सि०एल० के केदला उत्खनन परियोजना द्वारा पर्यावरण को प्रदूषित कर उत्पादन करने के सम्बन्ध में ।

महोदय ,

प्रबंधन के द्वारा पर्यावरण प्रदूषण नियंत्रण उपाय के बिना यहाँ कोयला उत्खनन का कार्य कर रही है रियतो की जमीन बिना सहमती का अधिग्रहित कर उपजाऊ भूमि को बंजर बना दे रही है । हेवी ब्लास्टिंग कर यहाँ के जल स्तर को घटा रही है यहाँ के वातावरण अत्यंत प्रदूषित हो गयी है भारी मात्रा में यहाँ के जलवायु में धूल एव कोयला के कण साफ़ साफ़ दिखाई पड़ते हैं यहाँ के पेड़ पौधे के पत्ते का रंग हरा होने के बजाय काला हो गया है परियोजना के अगल बगल के गावों के चापानलो एव बीरवल से मीथेन गैस का रिसाव निरंतर हो रहा कभी कभी इस गैस रिसाव से आग की लपटें निकलने लगती हैं अतः श्रीमान से निवेदन है की इन सभी तथ्यों की जांच कर उचित कार्यवाई करने की कृपा करे

क्योंकि रियतो द्वारा इन सभी तथ्यों पर विरोध करने पर प्रबंधन द्वारा कानूनी कार्यवाई की जाती है जिसका उदाहरण मैं हूँ मैं अपनी जमीन की कटाई का विरोध किया तो मुझे नौकरी से डिसमिस कर दिया गया

अतः श्रीमान से निवेदन है की जांच कर उचित कार्यवाई करने की कृपा करे !

आपका विश्वासी

मंगर महतो

मंगर महतो

केदला मांडू रामगढ़(झारखण्ड )

मो०-९२०४१०३८७४


**Unique Identification Authority of India**

<p>पता:          S/O ग्यानी महतो, H. no 106 I,          पोस्ट-केदला, थाना-मान्डू, जिला          रामगढ़, जिला-केदला, केदला बस्तो,          जिला-          झारखण्ड - 825325</p>	<p>Address:          S/O Gyani Mahato, H. no 106 I,          post -kedla, Thana- mandu,          Near of ind. kedla, kedla basti,          Ramgarh,          Jharkhand - 825325</p>
---	---

7705 4399 8458

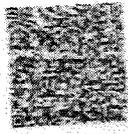




**भारत सरकार**  
**Government of India**



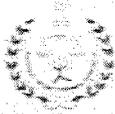
ग्यानी महतो  
 Mangal Mahato  
 जन्म तिथि/DOB: 07/09/1964  
 लिंग / MALE



7705 4399 8458

मेरा आधार, मेरी पहचान

  
~~ग्यानी महतो~~



## National Green Tribunal

Your Payment has been Successful

Payee Name :	Mangar Mahto
Case Type :	Original Application
NGT Transaction Id :	1900220069292025
Bank Transaction Id :	2603250002064
Transaction Date and Time :	26-03-2025 09:03:724
Filing Number :	1902132/ 00139/ 2025
Amount :	1100 Rs. Only

~~NGT~~ ~~1902132~~

Reference No : - 1902132000932025

Date & Time : - Mon Mar 24 02:02:32 IST 2025

**PREVIEW AND CONFIRM FOR FINAL SUBMISSION**

Basic Details			
Location for Respondent	State of Jharkhand	NGT Location	KOLKATA (EASTERN ZONE BENCH)
Case Type/Nature	Original Application	Case Title	Mangar Mahto Vs. MINISTRY OF COAL
Subject Matter		Remarks	
Act	ENVIRONMENT (PROTECTION) ACT, 1986	Subject Category	Coal Mines
Whether person would like to be present before NGT	No		

**FEES SECTIONS**

Sections		
1	1000	1000₹
Total Main Fees of Sections		= 1000₹

+

Document Fees Section			
1	Document Name mangar ngt002.pdf	No. of Pages 6	No. of Copies 1
2	Document Name mangar ngt001.pdf	No. of Pages 9	No. of Copies 1
Total Amount for Document		100 ₹	
Total Pay Amount		1100 ₹	

**PETITIONER'S LIST**

S. No.	Petitioner name	Aadhar Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	Mangar Mahto		kedla Basti Mandu	Jharkhand	RAMGARH	825325	9204103874	mahtomangar8@gmail.com
2	Mangar Mahto		kedla Basti Mandu	Jharkhand	RAMGARH	825325	9204103874	mahtomangar8@gmail.com
3	Mangar Mahto		kedla Basti Mandu	Jharkhand	RAMGARH	825325	9204103874	mahtomangar8@gmail.com

S. No.	Petitioner name	Aadhar Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
4	Mangar Mahto		kedla Basti Mandu	Jharkhand	RAMGARH	825325	9204103874	mahtomangar8@gmail.com

### RESPONDENT'S LIST

S. No.	Respondent name	Aadhar Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	MINISTRY OF COAL		MINISTRY OF COAL, SHASTRI BHAVAN	Delhi	NEW DELHI	110001		piyush.goyal@gov.in
2	MINISTRY OF COAL		MINISTRY OF COAL, SHASTRI BHAVAN	Delhi	NEW DELHI	110001		piyush.goyal@gov.in
3	MINISTRY OF COAL		MINISTRY OF COAL, SHASTRI BHAVAN	Delhi	NEW DELHI	110001		piyush.goyal@gov.in

### UPLOADED DOCUMENT'S LIST

S. No.	Document Filed By	Sub Document Type	No. of Pages	Document Name
1	Petitioner	Fact	6	mangar ngt002.pdf
2	Petitioner	Fact	9	mangar ngt001.pdf

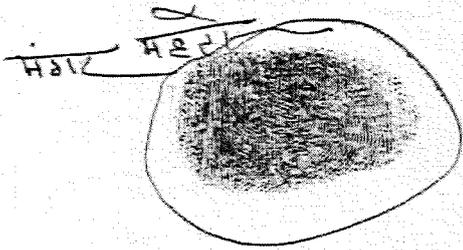
### ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name
--------	----------------------------	---------------

### SUBMITTED CHECK LIST

S. No.	CheckList	Action Remarks
1	Is the Application/Appeal in the proper form?	No
2	Whether name, description and address of all the parties have been furnished in the cause title?	Yes
3	Has the application/appeal been duly signed and verified?	Yes
4	Whether all the necessary parties are impleaded?	Yes
5	Whether English translation of documents in a language other than English or Hindi been filed?	No
6	Has the Vakalatnama/Memo appearance authorization been filed?	No
7	Is the application/appeal accompanied by Indian postal Order/Demand Draft as per Rule 12	No
8	Has original/duly attested copy of the impugned order(s) been filed?	No
9	Have legible copies of the annexures duly attested been filed?	N/A
10	Has the index of documents been filed and pagination done properly?	N/A
11	In case an application for condonation of delay is filed, is it supported by an affidavit of the appellant?	N/A

No.	CheckList	Action Remarks
12	Any other point?	N/A
13	Is the application/appeal made In Time or maintainable?	N/A







खिला का नाम ...  
 निम्नलिखित का नाम ...  
 निम्नलिखित का नाम ...  
 निम्नलिखित का नाम ...

खाता संख्या ...  
 अर्थात् ...  
 नकदी ...

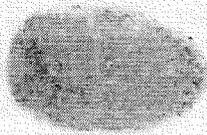
वर्ष	विवरण	...	...	...
2011-12	मात (नकदी)	101.25		615.00
	भुजारी (भावसी)	2.60		158.00
	संस	5.20		312.00
	मूल	3.20		312.00
	मुआफिकाल	2.20		132.00
	मैजान	25.45		1527.00

अदायगी का त	वर्ष	...	...	...
मात (नकदी)	...	...	...	615.00
भुजारी (भावसी)	...	...	...	158.00
संस	...	...	...	312.00
मूल	...	...	...	312.00
मुआफिकाल	...	...	...	132.00
मैजान अदायकारी	...	...	...	1527.00

(1) निजाम कुल (नकदी) ...  
 (2) नाम देहिना ...  
 (3) कुल बकाया ...

188/98-99 में आरक्षण

मंगल महरा



...

16/10/2011

मसाला काज - केरला - फार्म नं०-2

थाना - नक्कर - 160

थाना - माण्डू

फरगन: जंगेस्वर

जिला - हजारी बाग

पैमाना - फी. मी. = 16 इंच

खाता नं०-1

प्लॉट नं० - 792 प्लॉट नं०-799

रकबा - 1.75 डी० रकबा - 0.35 डी०

कुल रकबा = 2.10 डी०

श्रेय का नाम - मंगर महवी

पिता - स्व० ज्ञानो महवी

- चौहरी

उ० - परबी

द० - नीज

पु० - नीज

प० - नीज

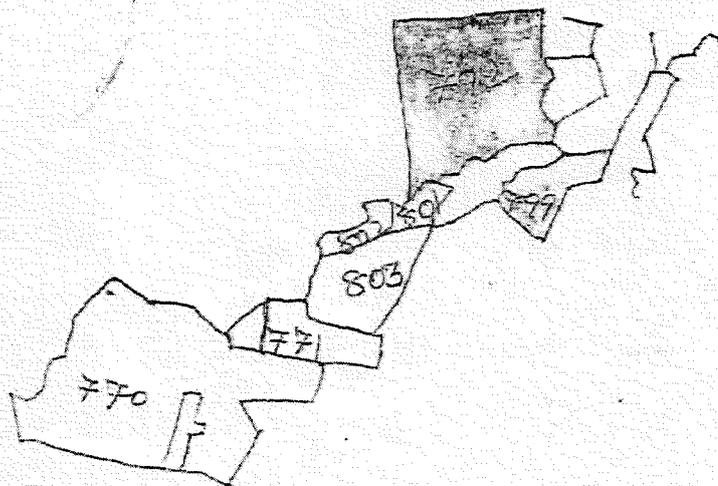
- चौहरी

उ० - नीज

द० - नीज

पु० - नीज

प० - नीज



ह० फर्म धारा

अंचल निरीक्षक

मंगर महवी



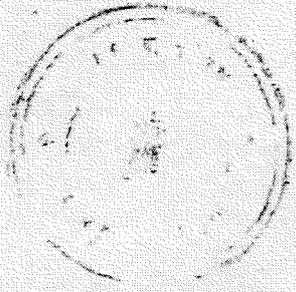
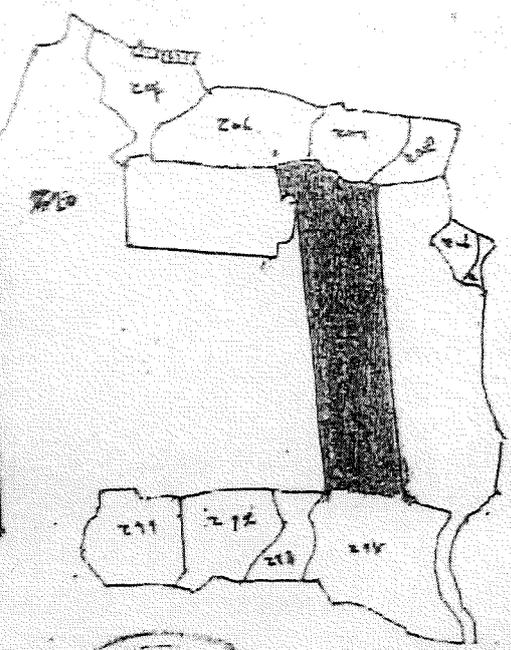
प्लॉट नं - 940  
 भागा - मंगर  
 परगाणा - जेजुरी  
 जिला - उज्जयिनी  
 क्षेत्रफल 960 वर्ग मी

1 -  $\frac{810}{4}$  - 2-10  
 2 -  $\frac{810}{4}$  - 2-30  
 4.40 (अ)

K. Singh  
 H. H. H.  
 28.9.93

B.S.  
 28/9/93  
 lcc.

$\frac{38}{29}$



अहिले (मंगर)  
 मंगर (जेजुरी)

मंगर मंगर

16.10.2024

मंगर मंगर